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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be Laid on the Table.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table:-

(1) A copy of the Statement (Hindi and English versions) regarding rejection of Board of Arbitration Award C.A. Reference No. 3 of 2001-regarding grant of upgraded pay scales same as to the Assistants of CSS, to all Senior Auditors/Senior Accountants and Accounts Assistant (Railways) with effect from 01.01.1986 notionally and actual payment from 12.11.2001.

(Placed in Library, See No. LT 2361/15/10)

(2) A copy of the Statement (Hindi and English versions) regarding rejection of Board of Arbitration Award C.A. Reference No. 3 of 2004-regarding revision of rates of Transport Allowance to Central Government employees.

(Placed in Library, See No. LT 2362/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): On behalf of Kumari Selja, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Housing and Urban Development Corporation Limited and the Ministry of Housing and Urban Poverty Alleviation for the year 2010-2011.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 94 of the Finance Act, 1994 :-

(i) G.S.R. 253(E) published in Gazette of India dated the 30th March, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 07/2010-Service Tax dated 27th February, 2010.

(ii) G.S.R. 254(E) published in Gazette of India dated the 30th March, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 08/2010-Service Tax dated 27th February, 2010.

(iii) G.S.R. 255(E) published in Gazette of India dated the 30th March, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 09/2010-Service Tax dated 27th February, 2010.

(Placed in Library, See No. LT 2364/15/10)

(2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :-

(i) G.S.R. 283(E) published in Gazette of India dated the 1st April, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Customs, dated 1st March, 2002.

(ii) G.S.R. 307(E) published in Gazette of India dated the 9th April, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 100/89-Customs, dated 1st March, 1989.

(iii) G.S.R. 328(E) published in Gazette of India dated the 16th April, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 39/96-Customs, dated 23rd July, 1996.

(Placed in Library, See No. LT 2365/15/10)

(3) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-

- (i) The Income-tax (Second Amendment) Rules, 2010 (Hindi and English versions) published in Notification No. S.O. 775(E) in Gazette of India dated the 8th April, 2010.
- (i) G.S.R. 776(E) published in Gazette of India dated the 8th April, 2010, together with an explanatory memorandum notifying the areas outside India as the 'specified territory', mentioned therein.

(Placed in Library, See No. LT 2366/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): I beg to lay on the Table:-

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the THDC India Limited and the Ministry of Power for the year 2010-2011.

(Placed in Library, See No. LT 2367/15/10)

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the North Eastern Electric Power Corporation Limited and the Ministry of Power for the year 2010-2011.

(Placed in Library, See No. LT 2368/15/10)

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Hydro Power Corporation Limited and the Ministry of Power for the year 2010-2011.

(Placed in Library, See No. LT 2369/15/10)

(4) A copy of the Annual Budget (Hindi and English versions) of the Damodar Valley Corporation for the year 2010-2011, under sub-section (3) of Section 44 of the Damodar Valley Corporation Act, 1948.

(Placed in Library, See No. LT 2370/15/10)

(5) A copy of the Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) (First Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. L-7/186(201)/2009-CERC in Gazette of India dated the 25th February, 2010 under Section 179 of the Electricity Act, 2003.

(Placed in Library, See No. LT 2371/15/10)

(6) A copy of the Notification No. L-7/139(159)/2008-CERC (Hindi and English versions) published in Gazette of India dated the 10th February, 2010 containing corrigendum to the Central Electricity Regulatory Commission (Measures to Relieve Congestion in Real Time Operation) Regulations, 2009 issued under Section 178 of the Electricity Act, 2003.

(Placed in Library, See No. LT 2372/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the G K General Hospital Society, Bhuj, for the year 2005-2006 alongwith Audited Accounts.

(Placed in Library, See No. LT 2373/15/10)

(ii) A copy of the Annual Report (Hindi and English versions) of the G K General Hospital Society, Bhuj, for the year 2006-2007 alongwith Audited Accounts.

(Placed in Library, See No. LT 2373A/15/10)

(iii) A copy of the Annual Report (Hindi and English versions) of the G K General Hospital Society, Bhuj, for the year 2007-2008 alongwith Audited Accounts.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2373B/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2008-2009.

(ii) Annual Report of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 2374/15/10)

(b) (i) Review by the Government of the working of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2008-2009.

(ii) Annual Report of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2375/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2008-2009.

(Placed in Library, See No. LT 2376/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmacy Council of India, New Delhi, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2377/15/10)

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